

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 27

CA 270/2022 CA 276/2022 CA 3/2023 CA 75/2024 In CP 168/MB/2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 12.04.2024

NAME OF THE PARTIES: **ZEBA RAJESH KOHLI V/s GOOD HOUSE**
KEEPING CO PVT LTD

Section 241(1)- 242(4) of the Companies Act, 2013

ORDER

Mr. Rohit Gupta, Advocate a/w Ms. Ashwini Gawde, Advocate Mr. Anuj Tiwari, Advocate i/b ASR & Associates appeared for the Petitioner.

Mr. Nausher Kohli, Advocate a/w Mr. Aliff Fazelbhoy, Advocate Ms. Diya Gobija, Advocate Ms. Prachi Raval, advocate i/b ALMT Legal appeared for the Respondent no. 5.

CA No. 75/2024 –

1. Learned Counsel for the Applicant informs that reply was served yesterday. However, reply does not address the issues specifically raised by them.
2. Learned Counsel for the Petitioner informs that they have filed only limited reply on the maintainability aspect and they will file second reply on the issue raised by Respondent specifically.
3. Learned Counsel for the Applicant seeks inspection of the Register of Members available at Petitioner's office. Petitioner is directed to place on

record relevant copy of the Register of Members and serve it to Applicant as well.

4. List this CA on **10.05.2024** for hearing.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Sapna